

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 09.04.2021 (FRIDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.30 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)**

## **For Admission (Fresh Cases)**

|           |                                       |   |                     |  |
|-----------|---------------------------------------|---|---------------------|--|
| <b>1.</b> | Comp App. (AT) (CH) (Ins) No. 31/2021 | Assistant Provident Fund Commissioner Hubli, Karnataka<br>Vs<br>Laxman Digambar Pawar (Liquidator of M/s. Infinity Fab Engineering Company Private Limited) | V. Venkadasalam     |  |
| <b>2.</b> | Comp App.(AT) (CH) (Ins) No. 32/2021  | P. Naveen Chakravarthy<br>Vs<br>Ramakrishnan Sadasivam (Liquidator of MK Cables & Conductors P Limited) & another   | B. Deepak Narayanan | Arti Singh<br>Pooja Singh<br>Basant Pal Singh<br>Caveator – R2 |

## **For Admission (After Notice)**

|           |                                       |  |   |                         |
|-----------|---------------------------------------|--|---|-------------------------|
| <b>3.</b> | Comp App. (AT) (CH) (Ins) No. 04/2021 | Tottempudi Salalith<br>Vs<br>State Bank of India & 2 others  | Anup George Swropp George<br>Dhananjaya Naidu | Vidyalakshmi Vipin - R1 |
| <b>4.</b> | Comp App. (AT) (CH) (Ins) No. 10/2021 | The Central Board of Trustees EPF Represented by Assistant Provident Fund Commissioner, Bangalore<br>Vs<br>The Liquidator (Sri Gorur Narasimhamurthy Venkataraman) M/d. Bunt Solar India Private Limited (Under Liquidation) | V. Venkadasalam                               |                         |

## **For hearing**

|           |                                |   |                                  |  |
|-----------|--------------------------------|---|----------------------------------|--|
| <b>5.</b> | Comp. App (AT) (CH) No.03/2021 | V. G. Selvaraj & Others<br>Vs<br>VGP Housing Private Limited & others | Arun C Mohan<br>R. Vijaya Suresh | T. K. Bhaskar<br>R1-R5<br>R. Saravanakumar<br>R6<br>Madhu Neelakantan<br>R7<br>Sanjeev Kumar -R8 |
|-----------|--------------------------------|---|----------------------------------|--|

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By order of Hon'ble Member (J)  
Sd/-  
(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nin.in](http://www.nclat.nin.in)